

been utilised so far because its implementation will create more complications. An amicable way out will soon be evolved. We have to find out a solution with honesty and dedication.

15.11 hrs.

**CRIMINAL LAW AMENDMENT
(AMENDING)* BILL**

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : I beg to move for leave to introduce a Bill further to amend the Criminal Law Amendment Act, 1952.

MR. CHAIRMAN: The question is :

“That leave be granted to introduce a Bill further to amend the Criminal Law Amendment Act, 1952.”

The Motion was adopted

SHRI K.P. SINGH DEO : I introduce the Bill.

MATTERS UNDER RULE 377

[Translation]

- (i) Need for giving high priority to build Houses in rural areas during the Seventh Plan.

PROF. NIRMALA KUMARI SHAKTAWAT (Chittorgarh) : Mr. Chairman, Sir, under Rule 377, I would like to draw the attention of Government to the problem of the homeless people.

A welfare State should guarantee food, clothing and housing to each one of its citizens. A good number of the 70 crore people of the country homeless. Government should set-up Rural Housing Boards in rural areas in each State to solve the problem. The Board should build houses

for the rural homeless depending upon the local needs of each village. 1987 would be celebrated throughout the world as the year of “Home for the homeless.” Therefore, Government should give priority to build houses in the rural areas during the Seventh Plan and approve the scheme therefore.

- (iv) Collective steps needed to remove unemployment in Delhi.

SHRI JAI PRAKASH AGARWAL (Chandni Chowk) : Mr. Chairman Sir, the problem of unemployment is on the increase in Delhi. Despite the 20 point programme and the facility of loans from banks for self-employment, unemployment is increasing at an alarming rate. The administration introduced many schemes to remove unemployment but the targets were not achieved. It is not only an economic problem but a serious human problem also. The rate of increase of unemployment is more than the rate of increase in the population of the city. More employment opportunities can be provided to students and youths by setting up transport etc. small-scale, handicrafts and cottage industries, and developing them through the latest techniques. The present system of providing employment is so lax that it does not reach those for whom it is meant. The feeling of frustration is increasing among the youth for want of employment which is not good for the further of the country. Therefore, effective steps should be taken to solve the unemployment problem in the capital.

[English]

- (iii) Demand for immediate steps for revival of closed jute units in West Bengal

SHRI PRIYA RANJAN DAS MUNSI (Howrah) : The Textile Minister had assured the House in the previous session during a call Attention Motion that the closed jute units and sick units of Bengal would get his sincere attention for revival but none of closed units have been re-opened so far.

Raw jute has started arriving in the market. Neither Mill owners are purchasing jute nor JCI is showing any interest in